

available information no Indian fishermen are in Pakistani jails at present.

### Use of Pesticides

1251. SHRIMATI D. K. BHANDARI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a National Workshop on Safe and Judicious use of pesticides was organised in Delhi during March, 1991;

(b) if so, the recommendations made at the Workshop;

(c) whether the Government propose to set up a standing committee on pesticides;

(d) if so, the details thereof; and

(e) the steps taken to declare next year as the 'year for judicious use of pesticides'?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) The National workshop on Safe and Judicious use of pesticides was held on January 29-30, 1991 at Delhi.

(b) The major Recommendations cover giving greater emphasis to need based and judicious use of pesticides, integrated pest Management and biological control of pests and diseases.

(c) and (d) Government has already constituted a Standing Committee on Pesticides, under the Chairmanship of additional Secretary, Department of Agriculture & cooperation with representation from all the concerned Ministries and Agencies of the Government. Its objectives are;

(a) The identification and use of of hazardous pesticides and steps for monitoring pesticides residues in common articles of consumption and consequent remedial action proposed to be initiated.

(b) The status of environmental pollution caused by use of pesticide residus.

(c) The need for regulation of industrial processes for the manufacture and formulation of pesticides.

(e) Since the Government are already implementing the promotion of safe and judicious use of pesticides through adoption of integrated pest Management strategy there is no need for declaring any particular year as the year for judicious use of pesticides.

[Translation]

### Financial Assistance for Development of Fisheries in Bihar

1253. SHRI CHHEDI PASWAN:

SHRI RAM LAKHAN SINGH YADAV:

SHRI MOHAMMAD ALI ASHRAF FATMI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to provide financial assistance for the development of fisheries in Bihar;

(b) if so, the details thereof; and

(c) if not, the amount of financial assistance given by the Union Government for the development of fisheries during the last three years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) The financial assistance for development of fisheries is provided to Government of Bihar under the Centrally Sponsored Schemes of Fish Farmers' Development Agency, National Welfare Fund, Fisheries Statistics and setting up of Pilot Sewage Farms. The funds released to Government of Bihar during 1988-89, 1989-90 and 1990-91 were Rs.

42.22.002; Rs. 52,66,371 and Rs. 40,68,968 respectively.

(c) Question does not arise in view of reply at (b) above.

[*English*]

**Expenditure on Vamanapuram Irrigation Project in Kerala**

1254. SHRIMATI SUSEELA GOPALAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) the total expenditure incurred on the Vamanapuram Irrigation Project in Kerala so far and the amount spent thereon during the last three years-year-wise;

(b) whether the Union Government propose to make more allocations for the expeditious completion of the project; and

(c) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Expenditure upto end of March, 1991 is at Rs. 3.06 crores. Year-wise expenditure during the last three years is as under:—

<i>Year</i>	<i>Rs. Crores</i>
1990-91 . . . . .	0.35
1989-90 . . . . .	0.48
1988-89 . . . . .	0.31

The latest estimated cost of the project indicated by the State Government is Rs. 36.4 crores.

(b) and (c) The irrigation projects are planned, funded and executed by the State Governments and Central assistance is provided in the form of block loans and grants not tied to any particular development sector or the project.

**Export Order for Telephone Instruments**

1255. SHRI YASHWANTRAO PATIL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have received massive export order for telephone instruments;

(b) if so, the details thereof;

(c) whether Government have any proposal to secure more export order for such instruments; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) No, Sir.

(b) Does not arise.

(c) and (d) The Government has set up a Steering Committee consisting of Members drawn from Telecom Directorate, Department of Electronics, Telecom Manufacturers Association, ITI, C-DOT, Ministry of Commerce, etc. to assist manufacturers in export promotion of telecom equipment.

[*Translation*]

**Steel Plants in Orissa**

1256. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of STEEL be pleased to state:

(a) the total number of steel plants in Orissa and the locations thereof;

(b) whether the Union Government propose to set up new steel plants in Orissa; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) There is one integrated steel plant at Rourkela and two mini-steel plants, one at Dhenkanal and one at Titilagarh.

(b) and (c) Government had proposed to set up a steel plant at Daitari in Orissa, but no effective steps could be taken in this direction due to resource constraints. An application